



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-132/NCLAT/CHN BEN/2026

Dated: 18th Aug 2026

N O T I C E

In the EPFO matters (Item Nos.1-22) listed in the Supplementary list on 19.08.2026, the learned counsels for EPFO are required to furnish the details of the subject matter of each appeal along with the relevant provisions of the statute which are relevant to its claim/defence in separate sheets of paper.

By order of Hon'ble Member (Judicial)

Chennai Bench

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